NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP (CAA) No. 278/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company Under Section		Gangaur Properties Pvt Ltd & Ors. 230-232		
1.	Mr. SA Mr. JRP	TA DEEP BHATTACK	HARYYA, Adu Jark	Then 21/11/12
3	M8 TIAIN	CA ofo	RD (ER)	~ A
	Dy Director	Mine	RD (ER) stry of Corporate ives, GOI	21.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government are present.

Heard. Reserved for order.

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(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)